

keep it half finished. I would like this to be included.

Before concluding, I would like to mention only one point. Nowadays in law, one of the most important parts is the criminal procedure. How actually the case will come and how it will be investigated and how the women will be treated, I do not have the time now to illustrate them all.

In the Law Commission's recommendation, there were very important observations for amending the Criminal Procedure Code so far as offences against women and children are concerned. I know the Hon. Minister has said that there had been directives. Despite directives, everyday these directives are being violated. That being the case, this should be statutory, and should be legislated without delays. Once it is opened, this is the time to do so. The Committee in their wisdom have placed it in general recommendations. I am glad for that. But this should form always a part of this very Bill.

With these words, I welcome the gain and I feel sorry for the limitations and I hope that the limitations will be obliterated and it will be a gain and gain only. With these words, I naturally cannot oppose the Bill; I support it with limitations.

MR. DEPUTY-SPEAKER : Limited support. Now Mr. A.T. Patil will speak.

SHRI A. T. PATIL (Kulaba) : The Bill, as reported by the Joint Select Committee, is the Bill introduced in this House by the Hon. Minister.

(Interruptions)

We are dealing with a very sensitive subject in this Bill and a very different and separate subject, separate from other forms of crimes and, therefore, the provisions of this Bill should be viewed from that angle. We should not treat this particular offence on par with the others for several reasons. I personally feel this offence is even ghast-

lier and graver than the offence of death. In case of death, for instance, it is said to be the most grievous offence. When a person dies, he has no opportunity to see what happens, to perceive what happens, after his death. He is not required to come before a tribunal or a court to give evidence, to reply to a number of questions which not only torment the person who is required to reply to those questions but they are delicate things in the eyes of the people.

MR. DEPUTY SPEAKER : Mr. Patil, you can continue next time whenever it is taken up.

17.30 hrs.

#### HALF AN HOUR DISCUSSION

##### Shortfall in power generation in 1984-85

SHRI B. V. DESAI (Raichur) : I would like to raise a discussion on the points arising out of the answer given on 15th November, 1983 to unstarred question No. 146 regarding shortfall in power generation in 1984-85. The question which figured there was in connection with the shortfall in 1984-85. So far as energy is concerned the shortfall is to the extent of 21 billion units and the Hon. Minister has accepted that it is how it has been worked out. Instead of 191 billion units which is the Plan target they may generate 170 billion units with a shortfall of 21 billion units. I wanted to just find out what were the reasons for it—whether the estimate or the target fixed by the Planning Commission was wrong or some efforts were still lacking to fulfil that.

In this connection other points were explained but particularly the main one, that is the main reasons for the shortfall in the power target were not given and if they accept the shortfall, then I wanted to know the steps which are being taken by the Government in this regard. Both on this they have enumerated certain points but they are practically very vague and they do not say

whether they are going to improve the situation. I will read that small portion wherein they have enumerated the causes and steps which are being taken.

“(c) and (f) : All possible measures are being taken so that the Sixth Plan targets of power generation can be achieved to the extent possible.”

They have not mentioned that they will try to achieve the entire targets which they have fixed. It is only ‘to the extent possible’. Then :

“These measures include : intensive monitoring of the construction and operation of power projects, timely supply of equipment and provision of appropriate technical guidance and advice by the Central Electricity Authority, training for improvement in the managerial and technical skills of personnel employed in the power sector, improving the quality and availability of necessary inputs like coal, measures for better maintenance and operation of power systems, prevention of unscheduled outages and renovation/modernisation of existing units to increase their plant load factor.”

These are the factors which have been mentioned. But there is nothing specific about it. They were there for the last three years and there are even in 1984-85 and will be there in 1985-86 the last year of the Plan. Specifically, if I come to the main problem in our country, they are these three things, viz., power, coal and transport. They are all inter-related. Basically our country is dependent on hydel and coal-based power units. Actually, when there is a shortage of coal, then also it suffers. Supposing in coal we achieve the target, then the transport will be the bottleneck. Then suppose even in coal we do well and in transport also it is OK, and we give the coal, then we find the efficiency of the plant is very much below its capacity. Therefore, so to say the interaction of these three makes the entire nation to suffer. In this regard

for the last 3 to 4 years the Government has not thought properly and they have not taken any specific action to improve the situation.

Regarding some items, I want to give the statistics. The installed power capacity for the entire Sixth Plan will be only around 14,000 to 14,500 megawatts as against the target of 19,666 MW.

And for the three years of the Sixth Plan we have done only 7058 MW as against 9380 MW. The main measures which Government intends to take were there even in the previous three years wherein for a target of 9380 MW the achievement was 7058 MW and, as such, simply enumerating some vague measures which are supposed to be taken is not going to help the situation. Actually we have to give a reply to the people and the industries are practically stopping their activities for want of power.

Actually in one of the questions which I had asked about the percentage of shortage with regard to power generation the all India figures of percentage was given as 6 per cent. If the average shortage throughout the country is 6 per cent then why in one State the power cut is 50 per cent and in another it is 100 per cent and yet in another it is 30 per cent. That means the distribution system is defective and the national and regional grids are not completed. In this regard the Rajadhyaksha committee recommendations and other things have not been implemented. When we ask what happened to these 140 Rajadhyaksha committee recommendations the Hon. Minister says that we have referred some of them to the State Government and they have not yet replied to these things. Therefore, specifically I would like to know the Hon. Minister whether in Sixth Plan we will achieve the targeted power and have the required energy. Secondly, what is the co-relation between power generation and units generated because power and

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energy are two different things and supposing 100 MW power is generated what will be the units generated and, third, whether both of them—power and energy—will be sufficient so as to keep up the target of the Five Year Plans at least at the end of the Five Year Plan. Fourthly, what steps are they going to take to achieve the target which they have fixed ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : Mr. Deputy Speaker, Sir, the Unstarred Question only confined itself to the year 1984-85 but the discussion raised by the hon. friend embraces about the position in the Sixth Five Year Plan and the general shortage that is likely to occur with reference to the demand of power. I would, therefore, prefer to meet broadly the position which led to the difficulties and also the reason and so on. The Sixth Plan's original target fixed was 19,666 MW and the Hon. Member is aware that in the Sixth Plan 00 per cent of the resources were meant for energy. Out of this we are likely to achieve by the end of the Sixth Plan the generating capacity of 14,500 MW. The power demand of the nation could be met by two factors—first, installing new capacities and second being improved capacity utilisation of the existing plants.

As I was trying to say, so far as installation of the new capacity is concerned, we are likely to achieve the tune of 14,500 M.W.

SHRI B. V. DESAI : What about the shortfall ?

SHRI P. SHIV SHANKAR : You must await the answer; no purpose will be served by interrupting; and if I have not answered, then you just put the question. I will come to this answer very shortly as to why this shortfall is there. But, within the limited resources, the achievement of 14,500 MW by itself, in my submission, is a great phenomenon.

Now, it may be asked as to what is the basis for me to make this statement. I will come to that.

Let us recall that when the First 5-year plan started, in 1951, just before that, the entire nation's generating capacity was 1600 odd MW of power. By the end of 1979, the total capacity that we had developed was 28,000 MW. This was the performance of the Fifth Five year plan. Now, in the Sixth Five-year plan if we are achieving 14,500 MW generating capacity, it would mean, we have increased 50% of the capacity of what existed in the nation right up to the end of 1979. And I may submit this, it is for the house to determine within these five years, quite a large amount of indigenous equipment is being used now. Some pitfalls are bound to be there. Even if certain plants are equipped with the imported equipments, they have developed certain difficulties. There had been problems which resulted in Plant Load Factor being at a low level.

The position with regard to BHEL's performance is, they have been trying to collaborate with foreign countries; they have trying to supply some equipments to our State Electricity Boards and also to various generating plants in the Central Sector. There had been difficulties; and I do not say there had not been difficulties. But obviously a good amount of equipments from indigenous sources have been used notwithstanding the difficulties. Now a part from the fact that we are achieving 14,500 MW capacity, the plant Load Factor has also been improving. And I may submit that the target that we seek to achieve in the Sixth Five Year plan is likely to be fifty per cent of what existed in the nation in the end of 1979.

Now, what were the reasons? Actually, if anybody is interested in the figures I would not mind even giving these figures.

From 1980-81 to 1982-83, we were in a position to set up the plants with a capacity of 7,058 MW. In 1983-84, 4,157 MW capacity is likely to be added on, which will bring this total to 11,215 MW units in 1983-84.

Now, why we have not been able to achieve the target of 19,666 is due to diverse reasons. But the main reason which I should bring to the notice of the House, which my experience has shown over the time when I had been in the Ministry, is the shortage of resources. I have made this submission in the House some time back in the context of the debate that had taken place regarding this aspect. I attribute that this is one of the cardinal reasons why we had not been able to reach the target. Apart from that, the other reasons are delays in the execution of projects by the State Electricity Boards, delay in the supply of plant and equipment, management deficiencies in the project increasing operating costs and short-falls and additional resource mobilisation leading to a fall in a dual flow of funds as compared to the provisions envisaged in the projects and the delayed flow of funds from the State Governments to the State Electricity Boards and their projects implementing agencies and so on. These are the broad causes which have resulted in the short-fall in achieving the target.

Now, Sir, I submitted at the outset that the power demand can be met by means of two factors—one is the installing the new capacity and the other is improved capacity utilisation. On the question of improved capacity utilisation, I would submit that the planning Commission had stressed better performance of the existing stations. Therefore, more intensive efforts in coordination with all concerned, that is, the State Electricity Boards, BHEL, Department of Coal, Railways and others, are being made. I would submit that the performance of the National Thermal Power Corporation which is in Central sector has been better on the question of establishing generating capacity. In fact, I find that practically all the plants are going on as per the schedule. In fact, some of them are much ahead of the schedule. In fact, the first unit of Ramaganam plant has been commissioned either at the end of October or

at the beginning of November 1983. I think it should have been commissioned in February 1984. Consequently the second unit would also be commissioned six months earlier than it was originally envisaged. But I concede that for varied reasons, we have not been able to achieve the plant load factor of the existing plants as it used to be in the year 1976-1977. There was a steep down-fall after 1976-1977 and started fairing better from 1980-81. But nonetheless the plant load factor is still far off from what it was in 1976-77. In fact, it might interest the hon. Members that in 1980-81, this factor was 44.6%, in 1981-82, it was 46.8% and in 1982-83, it was 49.8%.

And I must say that in 1983-84, upto October, I am not very happy and I do not want to hide the facts. The plant load factor has worked out at 45%, while it should have been at 47.5%. I was expecting that we will reach at the end of the year at 51%. But upto October, the position had not been happy because of various reasons, the reasons being, non-stabilisation of new units, long duration of forced outages, deficiencies of operation; inadequate power evacuation, lack of system demand, supply of poor quality of coal, synchronisation of units before completion of all works etc. I am not going into the details, but I am only submitting why this position has emerged.

Various measures have been taken with reference to the thermal power plants in order to improve their plant load factors. I would only name a few, assistance to State Electricity Boards has been extended as also to power stations to prepare and undertake plant betterment programmes, adoption of preventive, maintenance techniques for reducing outage periods, arranging spare parts from indigenous and foreign sources, arranging the services of foreign specialists for repairing, renovating and modernising the power stations, setting up of task forces particularly for 110/120 MW and 200/220 MW units for achieving early stabilisation and improved performance, arranging visits of

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roving teams of operation specialists from Central Electricity Authority to monitor operational practices and to tender advice, training of engineers, operation and maintenance personnel of the power stations etc. These are the various steps that are taken for the purposes of improving the plant load factor of the existing plants.

**SHRI M. RAM GOPAL REDDY** (Nizamabad): What about controlling the losses in transmission?

**SHRI P. SHIV SHANKAR** : I will come to that.

My hon. friend, while raising the discussion, has said that part (c) of the question was not answered. In fact, I felt that part (c) and part (f) of the question go together. Part (c) dealt with the main reasons for the shortfall in the power target, and part (f) said—if so, what steps were being taken by the Government. The steps which have been taken have been enumerated in detail and these were the shortcomings which existed, and which is an answer to part (c). That is why, part (c) and part (f) of the question were answered together. And the steps and measures that were being taken to overcome the shortcomings were indicated. What we said was, that the measures include : intensive monitoring of the construction and operation of power projects, timely of equipment and spares, provision of appropriate technical guidance and advice by the Central Electricity Authority, training for improvement in the managerial and technical skills of personnel employed in the power sector, improving the quality and availability of necessary inputs like coal, measures for better maintenances and operation of power systems, prevention of unscheduled outages and renovation/modernisation of existing units to increase their plant load factors. Those steps were taken, and these were the shortcomings. That is an answer to part (c).

My Hon. friend has rightly said that this is a continuous process. He himself has admitted that this a continuous process. And when it is a case of continuous process, it cannot be said

that these reasons existed before or these actions could have been taken three years before also. He has said like that. It is fair enough that we have been taking these actions, but the fact remains that it is a continuous process.

**PROF N.G. RANGA** (Guntur) : You should keep pace.

**SHRI P. SHIV SHANKAR** : I agree. You have got to face these things from time to time. While a situation crops up, that situation has got to be met. But once you meet that situation with reference to that particular plant, there is no guarantee that with reference to another plant that situation may not arise. So, obviously, it is a continuous process.

In the process of the discussion, the Hon. Member has raised the question of transmission and distribution systems and also the implementation of the Rajadhyaksha Committee Report on the National Grid. I must say that this whole question had been exercising the mind of the Government. I had been discussing with the Power Ministers as also the Chairmen of the Electricity Boards. In fact there are quite a few problems. I must frankly admit so far I have not come to any clear understanding on this matter. I am still trying to persuade because it is raising the wider question of the Centre-State relations also ; because when I was requesting some of the States to pass over the management of 220 K.V. lines so that power could be evacuated, particularly the power that is generated from the Central Thermal Power Stations, I could see the reluctance of the States and that they would like to have the control. With States having the control, the difficulty that arises in that power cannot get evacuated in the manner that the Centre has evolved a formula for the States in the region. In fact, the Central formula, which we have evolved after careful discussions and so on, is that wherever there is a Super-thermal power station Set up in the Central Sector, 10% power is provided to the

State concerned and 75% of the power generated is distributed to the States in the region; and 15% of the power is kept with the Central Government so that it could be provided to the State which requires it. Distribution process is dependent on who requires what and so on and so forth. For the evacuation of this power we are confronted with this problem. In fact, the Rajadhyaksha Committee wanted 220 KV line should be taken-over by the Centre. Of course, the States are not prepared to forgo their power with reference to these lines. And particularly when I was confronted with this situation in the Northern Region, I had asked the Chairman of the State Electricity Board that they should sit down and evolve a formula. While I said this I told them to keep the nation's interest in view, keep the interest of the region in view and please suggest a formula which could be acceptable. Because after all all of them were specialists, I had to leave it to them. In a matter like this you cannot take a political decision. Therefore, one has to go by the expertise also. Mix it up with a little bit of political decision. But it can be done at a later stage. I wanted them to hammer out a decision which they are still doing. I am sure once it comes out, that this problem could be solved. Therefore, we have not been able to achieve the National Grid and have not implement Rajadhyaksha Committee Report.

18.00 hrs.

He said: "The Minister goes on saying that he is implementing such-and-such schemes. I would request all the Hon. Members to appreciate the difficulties we are confronted with. It is precisely in this background that I have slightly explained as to what difficulties we are facing.

He was trying to find out the relation between Megawatt power and the energy. Hundred megawatts of thermal plant with a 50% of plant load factor produces approximately 0.43 billion units in a year. The usable energy will be less by the amount of losses, and the consumption part of electricity. These

are the broad concepts which arise out of the issues raised by my Hon. friend—which I thought I should put across, so that the House may very well appreciate the difficulties we are confronted with. I am also wanted that we should put across the working of the Government vis-a-vis not only improving the generating capacity, but also meeting the plant load factor of the existing plants.

MR. B. V. DESAI: The Hon. Minister said that upto 1979, we were having 29,000 megawatt power; and during this Plan we will be having 14500 megawatts—adding 50% of existing power to what we already have. With this addition of 50% of power, we take it that the demand has outstripped supply, because everywhere we are finding load shedding and power cuts? If 29,000 megawatts could satisfy us upto 1979, then from 1979 upto 1983, have you outstripped 50% of the demand?

SHRI P. SHIV SHANKAR: In fact, the supply is not at all in a position to outstretch the demand, because I must submit that though we are making a significant headway—he has specifically referred to 1984-85 even in his Unstarred Question, and I have said this in answer to it and even though the target that has been fixed for 1984-85 was 191 billion units, we will be able to achieve only 171 billion units, i.e., 21 billion units less compared to what the target was. In fact, the demand and the targets that are fixed, to my mind, appear to be highly illusory. I am saying this because I do not want to hide anything from the House. The Planning Commission takes into consideration certain perceptions on the basis of which the demands and targets are fixed. And in a developing society where we are seeking to establish an egalitarian system and a welfare State, the demand is bound to increase; and that is why I said that it was not possible to keep pace with either the targets or, much less the demand itself, because of the constraints in the resources and within the capacity of resource mobilisation, I submitted to the House that we are likely to achieve them; I can firmly

commit myself to say that we are definitely, likely to achieve 14,500 MW, which by itself is 50 per cent above the generating capacity which existed in the nation at the end of 1979. Though, of course, if it is said, well, demands are met. I very plainly say, no, it is not at all possible, because it is the diverse factors that have to be reckoned for the purpose of generation keeping pace with the demand.

**श्री वृद्धि चन्द्र जैन (बाड़मेर) :** मंत्री महोदय ने बड़े विस्तार से उत्तर दिया है और वास्तविक स्थिति से हमें अबगत कराया है। लेकिन आप देखें कि पहली से छठी योजना तक जितनी भी योजनाएं हमने बनाई हैं हमने उनमें वास्तविक लक्ष्य निर्धारित नहीं किए हैं। अगर वास्तविक लक्ष्य निर्धारित करते तो यह स्थिति पैदा नहीं होती। पहले हम ऊंचे लक्ष्य रख देते हैं और जब उनके प्राप्त होने की आशा नहीं रह जाती तो उनको रिवाइज करके कम कर देते हैं। हमें पता है कि हमारे पास संसाधनों की कमी है। यह भी सही है कि बिजली को उच्च प्राथमिकता हम देते हैं, राज्य भी देते हैं और आप भी देते हैं। लेकिन चूंकि संसाधनों की कमी होती है। इस वास्ते आपको चाहिये कि पहले से ही वास्तविक लक्ष्य आप निर्धारित करें और उनकी पूर्ति करें।

प्लांट लोड फैक्टर प्लांट्स का आपने बताया कि पहले 40.6 प्रतिशत था, फिर 46.8 प्रतिशत था, फिर 1882-83 में 49.8 प्रतिशत हो गया और अक्टूबर 1983 में 45 प्रतिशत था। इससे मालूम पड़ता है कि हमारा वर्किंग ठीक नहीं है। हमारी जेनरेटिंग केपेसिटी ड्रिबंडल हो रही है। इसको अगर दस प्रतिशत भी इन्प्रुव कर दिया जाए तो स्थिति का मुकाबला किया जा सकता है और विद्युत का संकट टल सकता है। मानटारिंग जिस प्रकार से होना

चाहिए नहीं हो रहा है। इंजीनियर जो होते हैं उनको हम लगा लेते हैं। जिनको कम से कम एक साल की उस लाइन की प्रैक्टिकल ट्रेनिंग न हो, नहीं लगाया जाना चाहिये। उनको लगा दिया जाता है जिनको थर्मल प्लांट्स का, कोल का ज्ञान नहीं होता है। एडीशनल चीफ इंजीनियर तक को कोल के बारे में जानकारी नहीं होती है, अपने सबजेक्ट के बारे में जानकारी नहीं होती है, जेनरेशन के बारे में जानकारी नहीं होती है। वैसे स्थिति में कैसे वे लोग दिशा दे सकते हैं। यह स्थिति है। सब के लिए रिफ्रेशर कोर्स की आवश्यकता है। मैं जानना चाहता हूं कि क्या सरकार सुपरिन्टेंडिंग इंजीनियर, चीफ इंजीनियर, एक्सक्यूटिव इंजीनियर, असिस्टेंट इंजीनियर आदि सबके लिए रिफ्रेशर कोर्स की व्यवस्था करने जा रही है या नहीं। मैं यह भी चाहता हूं कि उन लोगों के लिए स्टेट्स और सेंटर के द्वारा कहां-कहां ट्रेनिंग की क्या व्यवस्था की गई है।

राजस्थान में ट्रांसमिशन लासिज 20 परसेंट हैं, जबकि सारे हिन्दुस्तान में वे 18 से 14 परसेंट है, इसकी तुलना में दूसरे देशों में ट्रांसमिशन लासिज केवल 6 परसेंट हैं। जब तक ट्रांसमिशन लासिज को कम नहीं किया जाएगा, तब तक पावर की स्थिति में सुधार नहीं होगा।

बी० एच० एल० ई० द्वारा मैनुफैक्चर की हुई मशीनरी में अभी तक इम्प्रूवमेंट नहीं हो रही है। कोटा के थर्मल प्लांट में बी० एच० ई० एल० की मशीनरी लगाई गई है। वहां पर बार-बार एक्सपट्स आते हैं, लेकिन उसे ठीक नहीं कर पाते। कोटा के एटामिक पावर प्लांट के पहले प्लांट को, 14 महीनों के बाद रिपेयर किया गया है,

लेकिन अभी भी वह ठीक नहीं हुआ है। मैं जानना चाहता हूँ कि क्या इस बारे में फारेन एक्सपर्ट्स का सहयोग लिया जाएगा। कोटा के पावर प्लांट की कैपेसिटी 400 मेगावाट है, जबकि वह 100 मेगावाट भी पैदा नहीं करता। इस हालत में पावर सिचुएशन कैसे ठीक हो सकेगी ?

हिन्दुस्तान में बिजली की कमी 6 परसेंट है, लेकिन राजस्थान में 29.6 परसेंट कमी है। हमारा एग्जीक्यूटिव प्रोडक्शन समाप्त हो गया है और हमारे यहां फेमिन कन्डीशन है। वहां पर बिजली की आपूर्ति नहीं होती है और पीने का पानी तक नहीं मिलता है। मैं जानना चाहता हूँ कि सेंटर अपने रिजर्व में से राजस्थान जैसी स्टेट्स को किस प्रकार रिजर्व में से मदद देगा।

यह कोशिश करनी चाहिए कि नजदीक से नजदीक स्थानों पर पावर प्लांट स्थापित किए जाएं। हमारे वहां कोटा से बिजली आती है। अगर पलाना और कपूड़ी में लिग्नाइट-बेस्ट थर्मल प्लांट्स स्थापित किए जाएं, तो ट्रांसमिशन लासिज कम होंगे। मैं जानना चाहता हूँ कि इस बारे में स्टेप्स क्यों नहीं लिए जाते हैं।

**श्री राजेश कुमार सिंह (फिरोजाबाद):**  
उपाध्यक्ष महोदय, मंत्री महोदय ने स्वीकार किया है कि सिक्स्थ प्लान के अन्त तक 19,660 मेगावाट का एडीशनल कैपेसिटी की उम्मीद की गई थी, लेकिन केवल 14,500 मेगावाट की कैपेसिटी प्राप्त कर पाएंगे। उन्होंने मूल प्रश्न के उत्तर में मैनेजमेंट में सुधार और ट्रेनिंग बगैर की बात की है। आज स्थिति यह है कि जो टारगेट फिक्स किया गया था, हम उससे बहुत पीछे हैं। सेट्रल इलेक्ट्रिसिटी अथॉरिटी ने सातवां पंच-वर्षीय योजना में 27,000

मेगावाट बिजली की बात कही है। यदि उसे 7,000 मेगावाट पर अविलम्ब काम अभी नहीं शुरू हुआ तो निश्चित रूप से योजना की शुरुआत जब होगी तो सारे देश के अन्दर एक अजब-सी हालत बन जाएगी। पता नहीं क्यों इस पर गंभीरता से विचार नहीं किया जा रहा है। इस पर अविलम्ब काम होना चाहिए। आपने टारगेट और बड़ी-बड़ी बातें कर लीं लेकिन वास्तविक स्थिति क्या है? अभी माननीय सदस्य बी० एच० ई० एल० के बारे में कह रहे थे—1981-82 में 13 सेट्स कमीशन हुए उनमें सिंगरौली का सबसे पहले हुआ और सारे-के-सारे यूनिट की फंक्शन खराब थी। इनके फिक्स्ड आवर्स नियत किये जाते हैं लेकिन आप देखेंगे कि दुर्गापुर में 450 आवर्स की जगह 21 आवर्स ही काम हुआ और बदरपुर में सेट्रल इलेक्ट्रिसिटी अथॉरिटी के 404 आवर्स के नाम्स के अगैस्ट 204 आवर्स काम हुआ। आपने कहा कि यूनिट्स की मोडर्नाइजेशन की जा रही है। पता नहीं—क्या मॉडर्नाइजेशन कर रहे हैं। मेरा ख्याल है—इस स्लेक का कारण-इन्वेस्टमेंट एण्ड क्रानिक लेथार्जी एण्ड मिसमैनेजमेंट इन प्राजेक्ट इम्प्लीमेंटेशन। मैं सुझाव देना चाहूंगा—मंत्री जी ने स्टेट्स के बारे में कुछ बातें कहीं हैं—जो मेजर हाइडल पावर प्राजेक्ट्स चल रहे हैं उनका जिन स्टेट्स में अभी तक इम्प्लीमेंटेशन नहीं हुआ है और आप कहते हैं कि कास्ट आफ प्राडक्शन बढ़ जायेगी तो क्यों नहीं उन पावर प्राजेक्ट्स को यह सरकार अपने हाथ में ले रही है। देश के अन्दर बिजली की प्राइसेज है, पावर जेनरेशन का प्रश्न है, एग्जीक्यूटिव इण्डस्ट्री सभी जगह प्राब्लम है। आप एग्जीक्यूटिव को 20 परसेसेंट देते हैं जब कि नेशनल प्राडक्ट्स में उसका 50 परसेसेंट कन्ट्रीव्यूशन है तो इस पर क्यों



[श्री राजेश कुमार सिंह]

नहीं विचार किया जाता कि जिन स्टेट्स के अन्दर स्टेट इलेक्ट्रिसिटी बोर्ड या स्टेट के लोग इम्प्लीमेंट नहीं कर रहे हैं, केन्द्र सरकार उन प्राजेक्ट्स को अपने हाथ में ले।

उत्तर प्रदेश में 4503 मिलियन यूनिट्स की बात जो 1979-80 में थी, वह 1982-83 और 81-82 में बढ़ कर 6087 मिलियन यूनिट्स हो गई। उसमें आध देखेंगे कि उसका गेप 1984-85 में 6595 मिलियन यूनिट्स हो जाएगा। ओबेरा के थर्मल पावर प्रोजेक्ट के नष्ट होने के बाद सारे उत्तर प्रदेश में 3 परसेन्ट कटौती कर दी है और एग्रीकल्चर में तो 50 परसेन्ट कर दी है। रबी की फसल की बुवाई नहीं हो पा रही है। आप कहेंगे यह स्टेट का मामला है, लेकिन मैं अर्ज करना चाहूंगा नेशनल थर्मल पावर प्रोजेक्ट से उत्तर प्रदेश को अभी 800 मेगावाट बिजली दे रहे हैं, इससे पूरा नहीं पड़ रहा है। एक तो आप ने पता नहीं क्या ट्रेनिंग दी है कि ओबेरा को ही जलाकर खत्म कर दिया। यदि यही ट्रेनिंग इन लोगों को दी जाएगी तो आप सारी प्लानिंग ही खत्म हो जाएगी। इस अलावे इस बारे में भी केन्द्रीय सरकार को जरूर हस्तक्षेप करना चाहिये। यह राष्ट्र की इतनी बड़ी क्षति है और सारा उत्तर प्रदेश आहि-आहि कर रहा है, लेकिन यह एक तमाशा बनाया हुआ है। मेरा केन्द्रीय सरकार से अनुरोध है कि कम से कम 800 मेगावाट बिजली केन्द्र के अन्य सौसेज से उत्तर प्रदेश को अविलम्ब ही जानी चाहिये, अन्यथा उत्तर प्रदेश का सारा विकास ठप्प हो जाएगा और सारी आने वाली रबी फसल नष्ट हो जाएगी।

श्री जयपाल सिंह कश्यप (आंवला) : मैं माननीय ऊर्जा मंत्री जी से यह जान-

कारी चाहूंगा कि जो उत्पादन में कमी हुई और जिस अनुपात से हमारी आवश्यकता है उस अनुपात से हमको बिजली और ऊर्जा उपलब्ध नहीं हो पा रही है तो इसके लिये क्या कोई ऐसा दूसरा आल्टरनेटिव आप तैयार करेंगे? क्योंकि आज बिजली की बहुत बड़ी आवश्यकता देहाती क्षेत्रों में हो गई है। किसान के लिये बहुत बड़ी समस्या पैदा हो गई है। यह बिजली केवल शहरों तक सीमित रह गई है। देहात में तो कहीं तीन-चार या पांच दिन में जाकर बिजली का दर्शन होता है और जब तक उसका प्रयोग शुरू हो, तब तक वह चली जाती है। उसका कोई ऐसा केन्द्रीकरण किया जाय, जिससे यह समस्या हल हो सके क्योंकि उन क्षेत्रों में अगर इसी तरह से काम चला तो वहां पर तो हम संकड़ों सालों तक बिजली मुहैया नहीं कर पाएंगे। क्या इसके लिए कोई ऐसी व्यवस्था कर रहे हैं जिससे कि सारे देश में समान रूप से, बिजली का उत्पादन बढ़ाकर देहाती क्षेत्रों में बिजली की आपूर्ति की जा सके।

जहां तक अष्टाचार का सम्बन्ध है, सरकार के सामने भी शिकायतें आई हैं। मशीनों के बनने में, उसको लगाने में बहुत अष्टाचार रहा है और एडमिनिस्ट्रेशन में भी पार्टी-बन्दी रही है जिसके कारण उत्पादन घटता है। आपके उत्तर में यह भी आया है कि हरियाणा में तथा उत्तर प्रदेश, ओबेरा में औद्योगिक सम्बन्ध बिगड़े हैं लेकिन औद्योगिक सम्बन्ध बिगड़ने की बजह से तो आग नहीं लगी है। वहां पर केन्द्र का भी पैसा लगा है इसलिए यह आपकी भी जिम्मेदारी है कि उसके कारणों का पता लगाएं। क्या आप कोई पार्लेमेन्टरी कमेटी भेजकर इन कारणों का पता लगाएंगे? आज उत्तर प्रदेश में जो बिजली का संकट आ गया है,

क्योंकि वहाँ पर केन्द्र का भी पैसा लगा हुआ है, इसलिए क्या आप केन्द्रीय सलाहकार समिति को वहाँ पर ले जाकर उसकी जांच कराएंगे ?

इसके अलावा सूर्य की जो शक्ति है उसका भी बहुत बड़ा उपयोग किया जा सकता है। केन्द्रीय सरकार को उस ओर भी ध्यान केन्द्रित करना चाहिए। क्या सूर्य की शक्ति से ऊर्जा उत्पन्न करने के सम्बन्ध में प्रयास किया जा रहा है क्योंकि सूर्य की शक्ति कभी भी नष्ट होने वाली नहीं है।

अन्त में मैं यह पूछना चाहूँगा कि कुछ मुख्य मंत्रियों ने तथा खासकर उत्तर प्रदेश के मुख्य मन्त्री ने यह कहा है कि बिजली पंदा करने वाली इकाइयों में यदि इसी प्रकार से लगातार घाटा चलता रहा तो प्राइवेट सेक्टर को यह काम सौंप दिया जायेगा, कहीं पिछले दो सालों से जो यह काम उत्पादन की प्रवृत्ति चल रही है उसके पीछे कहीं प्राइवेट सेक्टर को यह कार्य देने की साजिश तो नहीं चल रही है ?

**श्री रामरावतार शास्त्री (पटना) :** उपाध्यक्ष जी, मैं जो सवाल करना चाहता हूँ वह बिहार के सम्बन्ध में है। क्या यह बात सच है कि बिहार में घोर बिजली संकट का एक मात्र कारण यह रहा है कि पिछले चार वर्षों से बिजली का उत्पादन बराबर आ रहा है ? यदि हाँ तो 1980-81, 1981-82 1982-83 और 1983-84 में बिजली उत्पादन की क्षमता और वास्तविक उत्पादन के तुलनात्मक आंकड़े क्या हैं ?

क्या यह बात सच है कि बिहार के पतरातु थर्मल पावर स्टेशन की दयनीय स्थिति का कारण यह रहा है कि राज्य बिजली बोर्ड बिजली के उत्पादन में कुछ

विशेषज्ञ इंजीनियरों से उत्पादन का काम न लेकर प्रशासन का काम लिया जा रहा है और सोवियत संघ के विशेषज्ञों का उचित इस्तेमाल नहीं किया जाता ?

बिहार में प्रति व्यक्ति बिजली की खपत कितनी होती है तथा दक्षिण और उत्तरी बिहार में खपत की राशियाँ क्या हैं ?

क्या आपको यह शिकायत मिली है कि बिहार समेत अन्य राज्यों के बिजली बोर्डों के अध्यक्ष और अधिकारी संसद सदस्यों के पत्रों के जवाब भी नहीं देते हैं, काम करने की बात तो दूर रही। यदि हाँ, तो इस दिशा में आप कौतूहली कार्रवाही करना चाहते हैं ?

**श्री पी०शिवशंकर :** मान्यवर, जहाँ तक श्री रामरावतार शास्त्री जी के प्रश्नों का सम्बन्ध है, इस हाफ एन आवर डिस्कशन से उनका कोई सम्बन्ध नहीं है। उन्होंने बिहार के सम्बन्ध में आंकड़े पूछे हैं जिनका उत्तर मैं इस समय नहीं दे सकता हूँ क्योंकि यह हाफ एन आवर डिस्कशन एक अनस्टांड क्वेश्चन के उत्तर के सम्बन्ध में है जोकि मैंने दिया था।

यह अनस्टांड क्वेश्चन पर आधे घण्टे की चर्चा हो रही है। यदि माननीय सदस्य अलग से मुझे खत लिखेंगे तो मैं जवाब देते की कोशिश करूँगा। वैसे मैं जो सवाल उन्होंने अलग से पूछे हैं, उनका जवाब बना कर भिजवा दूँगा। इस वास्ते कि वे प्रश्न बिहार से संबंधित हैं।

जहाँ बाकी मित्रों ने बातें कहीं हैं, उन में प्रश्न कम हैं और उनकी आवृत्ति ज्यादा है। एक मित्र ने वास्तविक लक्ष्य निर्धारित करने पर एकीकरण लगाया है।

[श्री पी० शिवशंकर]

उन्होंने यह कहा जैसा कि हमको मालूम है कि हमारे पास संशाधन कम है, उसके बावजूद भी इस तरह के लक्ष्य क्यों निर्धारित किए जाते हैं ? मैं यह निवेदन करना चाहता हूँ कि प्लानिंग कमीशन बहुत सी समस्याओं को अपने सम्मुख रखकर, बहुत से विषयों को अपने सम्मुख रखकर लक्ष्य निर्धारित करता है। जहाँ तक कीमतों का सवाल है, उस वक्त जो कीमतें रहती हैं उन कीमतों को देखकर ही लक्ष्य निर्धारित होता है। लेकिन जब कीमतें बहुत तेजी के साथ बढ़ने लग जाती हैं तो फिर मुश्किलता का सामना करना पड़ता है।

SHRI MOOL CHAND DAGA (Pali): It is a very good answer.

SHRI P. SHIV SHANKAR; This is the reality.

SHRI SUNIL MAITRA (Calcutta North East): You have yourself described the target as illusory.

SHRI P. SHIV SHANKAR: I stand by what I have said; it is possible; because if you want me to hide it from the House, I will put it in a platitudinous manner. I can put it that way also. But it has never been my approach. If there is something wrong with me, I have said that also in this House; I have admitted it. I have always placed myself in the hands of the House.

MR. DEPUTY-SPEAKER: The Chairman of the Public Accounts Committee wants these words to be used by him, and not by you.

SHRI P. SHIV SHAKKAR: You have taken away the wind out of his sails.

जहाँ तक हमारे मित्रों का यह कहना कि पी एल एफ फैंडटर 45 परसेंट रहा है, वह यह बताता है कि हमारे जितने भी प्लांट्स हैं, वे ठीक ढंग से काम नहीं कर रहे हैं। यह इसकी एक वजह हो सकती है,

केवल यही एक वजह नहीं है। जहाँ तक हाइड्रोजनरेशन का प्रश्न है, वहाँ पर भी काफी कठिनाइयाँ आई हैं, वारिश न होने की वजह से। उसके बावजूद भी ये प्लांट्स बड़े अच्छे ढंग से काम कर रहे हैं, जिसकी वजह से जो हमारा टारगेट 29, 779 मिलियन यूनिट का था, उस में हमने 29, 491 मिलियन यूनिट की उत्पत्ति की है।

SHRI M. RAM GOPAL REDDY: Almost 100 per cent.

SHRI P. SHIV SHANKAR: It is only minus one per cent. This is the position which I was just looking at and I thought I should explain this part of it.

जहाँ तक इन्जीनियर्स की मोनिटरिंग का सम्बन्ध है, वह एक्सपर्ट्स की बात है। एक्सपर्ट्स स्टेट इलेक्ट्रिसिटी बोर्ड में निर्धारित करते हैं कि कौन इन्जीनियर कहां मोनिटरिंग करेगा। यह मुझे नहीं मालूम है कि किसी एक अमुक स्थान पर एक साल के लिए इन्जीनियर को मोनिटरिंग के लिए रखा गया है। यदि ऐसी कोई बात है तो मेरे मित्र मुझे लिखें, मैं उसको देखूंगा। जहाँ तक ट्रांसमिशन से नुकसान होने की बात है, यह जरूर है कि हमारे देश में जितना नुकसान होता है, उतना नुकसान कम देशों में होता है। राजस्थान में उन्होंने ने 20 प्रतिशत बताया, मैं समझता हूँ कि वे बड़े खुशकिस्मत हैं, दूसरे राज्यों की अपेक्षा जहाँ इससे भी ज्यादा नुकसान होता है।

इसमें जो ट्रांसमिशन का लास हो रहा है, इसके बारे में मैंने पहले भी संसद को बतलाया था कि इसमें बहुत से एक्शनज लिए जा रहे हैं ताकि ट्रांसमिशन लास कम हो सके। लेकिन उसके बावजूद भी ऐसा मालूम पड़ता है कि अभी हमारा लक्ष्य बहुत

दूर है, इसमें पिलफ़ेजेज भी काफी ज्यादा है और इसका अनुमान लगाना भी बड़ा मुश्किल है . . .

श्री एम० रामगोपाल रेड्डी : इसको चोरी बोलना चाहिए ।

श्री पी० शिवशंकर : बी०एच०ई०एल० के मैनफुंक्चरिंग के सम्बन्ध में हमारे मित्र ने जिक्र किया । मैं यही निवेदन करना चाहता हूँ कि बी०एच०ई०एल का जो मैनफुंक्चरिंग प्रोसेस है वह पहले से बेहतर बनता जा रहा है । जैसा मैंने निवेदन किया था कि छठी पंचवर्षीय योजना के अन्दर जितने इक्विपमेन्ट्स की जरूरत पड़ी वह बी.एच.ई.एच से ही लिये गये हैं और इस बात की चेष्टा जारी है कि वे इक्विपमेन्ट्स बेहतर तरीके से बनाए जाएं । ट्रांसफर-टेकनालाजी का जहाँ तक ताल्लुक है, बी० एच ई एल उस में भी काफी चेष्टा कर रहा है । यह हो सकता है कि हमारी प्रगति उतनी तेजी से न हो रही हो, जितनी हम आशा करते हैं लेकिन उसके बावजूद भी मैं समझता हूँ जिस तरीके से काम चल रहा है उसमें इक्विपमेन्ट्स को बेहतर बनाने में बी.एच.ई.एल. कामयाब हो जायगा ।

एक माननीय मित्र ने 7 वीं पंचवर्षीय योजना की तरफ भी ध्यान आकर्षित किया उन्होंने कहा कि जब तक अभी से इस दिशा में आप काम नहीं करेंगे तो आगे चल कर किस तरह से आप बिजली की पैदावार बढ़ा सकेंगे । मैं यह निवेदन करना चाहता हूँ कि इस दिशा में काम शुरू हो चुका है और काफी काम किया जा चुका है । लेकिन यह भी सही है कि 6ठी पंचवर्षीय योजना में कुछ प्राजेक्ट्स जो पूरे हो जाने चाहिए वे वे स्लिप हो रहे हैं । जहाँ तक

सातवीं पंचवर्षीय योजना में प्रोजेक्ट्स के आरम्भ के सवाल हैं रिसोर्सेज को मद्देनजर रखते हुए जो काम हो सकता है, वह काम भी जारी है ।

हमारे एक मित्र ने यह कहा कि स्टेट्स के जो हाइड्रो प्राजेक्ट्स हैं, जहाँ पर ठीक ढंग से उनका इम्प्लीमेंटेशन नहीं हो रहा है, उनको केन्द्र अपने हाथ में ले । यह बड़ा मुश्किल-सा प्रश्न है, क्योंकि जहाँ तक हाइड्रोप्राजेक्ट्स का सम्बन्ध है केन्द्र उनको स्टेट की अनुमति से अपने हाथ में लेता है । लेकिन जहाँ स्टेट्स काम को शुरू कर चुकी है, उसके बाद . . .

श्री राजेश कुमार सिंह (फिरोजाबाद) : आपने खुद स्वीकार किया है कि काम ठीक तरह से नहीं चल रहा है' कीमतें बढ़ती जा रही हैं, वर्षों से वे प्राजेक्ट्स पूरे नहीं हो रहे हैं ।

श्री पी० शिवशंकर : अगर आप यह कहना चाहते हैं कि जितने भी स्लिपेजेज हैं वे सब केन्द्र ले ले, तो केन्द्र के पास इतने रिसोर्सेज कहां से आयेंगे । अगर किसी खास कारण से किसी खास प्रोजेक्ट के लिए स्टेट कहे तो देखा जा सकता है, लेकिन हमारे यहां हाइड्रो का पोटेन्शल कम नहीं है ।

श्री वृद्धि चन्द्र जैन : केन्द्र भी एटामिक प्लांट ठीक तरह से नहीं चला रहा है, उस में भी बहुत लापरवाही है ।

श्री पी० शिव शंकर : लेकिन इसके बावजूद भी एटामिक प्लांट्स में अप्रैल से अक्टूबर तक जो टारगेट था, वह 1928 मिलियन यूनिट्स का था, और आपको यह सुनकर आश्चर्य होगा कि इस पीरियड में हम ने न्यूक्लियर प्लांट्स में 2021 मिलियन यूनिट्स की उत्पत्ति की है ।

श्री बद्धि चन्द्र जैन : हमारे राजस्थान में कोटा के प्लांट को लीजिए ।

श्री पी० शिवशंकर : मैं तो जनरल बात कर रहा हूँ, आप कोटा की बात कह रहे हैं। आप अपने घर की ही बात कहेंगे तो कैसे चलेगा, सारे देश की बात को सामने रखिये ।

नतीजा यह है कि 4.8 प्रतिशत टारगेट से ज्यादा बिजली की उत्पत्ति न्यूक्लियर प्लान्ट्स से हुई है ।

श्री एम० रामगोपाल रेड्डी (निजामाबाद) : आपने उनको बधाई दी मंत्री जी ।

श्री पी० शिवशंकर : मैं समझता हूँ कि जैन साहब बधाई देंगे ।

अब हमारे उत्तर प्रदेश के मित्र ने कहा कि 800 मेगावाट बिजली उनको मुहय्या कीजिए केन्द्र से ।

श्री राजेश कुमार सिंह : वहां के मुख्य मंत्री जी ने अनुरोध किया है कि 500 मेगावाट बिजली नहीं दी जाएगी तो उत्तर प्रदेश में बड़ी भयानक स्थिति रहेगी ।

श्री पी० शिवशंकर : मैं इतना निवेदन करूँ कि जितनी उनको देनी चाहिए, उससे ज्यादा दी है और दूसरी स्टेड्स का हक मार कर आप को दे रहे हैं। मैं आपसे निवेदन करूँ कि कल ही उत्तर प्रदेश के चीफ मिनिस्टर साहब से मैंने बात की है कि आप जिस तरीके से सेन्टर से बिजली ड्रा कर रहे हैं अपनी स्टेट के लिए उसका असर दूसरी स्टेड्स पर पड़ रहा है और हमारे आफिसर्स से मेहरवानी कर के आप बातचीत कीजिए और जितना वे कहें कि हम दे सकते हैं उतनी ही आप इस्तेमाल कीजिए और बाकी इस्तेमाल न कीजिए ।

श्री राजेश कुमार सिंह : हम संकट की चपटी में हैं ।

श्री पी० शिवशंकर : इससे दूसरी स्टेड्स पर बुरा असर पड़ा है। इससे क्या फायदा। सब बातें सोच-समझ कर की जाती हैं और हम जानते हैं कि आप मुश्किल में हैं और इसीलिए ज्यादा दी है। यह बात नहीं है। मैं ने अपने सेक्रेटरी को भेजा है बातचीत करने के लिए और मैं इस पर और ज्यादा बल कर यहां पर नहीं बोलना चाहता ।

श्री राजेश कुमार सिंह : गुंजाइश हो तो और बढ़ाया जाए ।

MR. DEPUTY-SPEAKER : Other than hydro and thermal energies, he has also referred to the solar energy.

PROF. N.G. RANGA (Guntur) : How long can we go on sitting like this.

MR. DEPUTY-SPEAKER : We will complete now, Sir. Half-an-hour discussion will always be one hour. That is our tradition. We cannot go against it.

श्री पी० शिवशंकर : हमारे मित्र श्री कश्यप ने देहातों के सम्बन्ध में बराबर बिजली न मिलने के बारे में कहा है और उन्होंने यह भी बात कही कि जहां तक ओवरा का सम्बन्ध है वह किस तरीके से जल गया, मैं इस सम्बन्ध में कुछ नहीं कहना चाहता क्योंकि एक इन्वॉयरी कमेटी बेंठाई गई है। स्टेट गवर्नमेंट ने एक इन्वॉयरी कमेटी बेंठाई और उसमें सेन्ट्रल इलेक्ट्रिसिटी आथॉरिटी का भी एक आफिसर है। जब तक पूरे तरीके से उसकी जांच-पड़ताल न हो जाए कि क्यों आम लगी है तब तक कुछ कहना मुश्किल है ।

जहां तक सूर्य की शक्ति के प्रयोग का सवाल है, मैं इतना जरूर निवेदन करना चाहता हूँ कि हाइड्रॉइक यह विषय हाफ-एन

आवर डिस्कशन में उत्पन्न नहीं होता लेकिन इसके बावजूद भी इस सम्बन्ध में काफी कोशिश की जा रही है। मैंने इससे पहले भी संसद में कहा है, जिस तरीके से इसमें प्रगति हो रही है। इस वक्त उसकी तफसील में जाने की जरूरत नहीं है लेकिन एक बात जो यह उठाई गई है कि प्राइवेट सेक्टर में बिजली का उत्पादन देना चाहते हैं तो इसके बारे में हमारी पालिसी बिल्कुल साफ है। जो इन्डस्ट्रियल रेजोलूशन है, उसके तहत हम काम कर रहे हैं। इससे पहले भी मैंने कहा है कि प्राइवेट सेक्टर में जहां तक बिजली के उत्पादन का सवाल है, वह देना मुश्किल है लेकिन अगर आज इन्डस्ट्रीज अपने लिए बिजली को जेनरेट करनी चाहती है, तो हर केस के बारे में सोचा जाएगा कि

क्या सही हो सकता है। अगर कुछ इन्डस्ट्रियलिस्ट्स मिल कर अपने इस्तेमाल के लिए बिजली का उत्पादन करते हैं, तो उस के बारे में भी सोचा जाएगा। इनके बारे में हमारी पालिसी उसी हद तक है लेकिन स्टेट जो बिजली का उत्पादन कर रही है; उनको प्राइवेट सेक्टर के हवाले नहीं किया जा सकता।

MR. DEPUTY-SPEAKER : The House stands adjourned to re-assemble tomorrow at 11.00 a.m.

19.39 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, November 22, 1983/Agrahayana 1, 1905 (Saka)*

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